

which is part of the main road of Baulia Lahartara-Cantonment-Varuna bridge leading to Varanasi court, is under consideration in consultation with local administration.

(c) and (d). Do not arise.

[English]

#### Pending cases in Supreme Court

5183. PROF. K. VENKATAGIRI GOWDA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases pending in the Supreme Court during each of the last three years;

(b) the number of judges serving in the

Supreme Court during the above period, year-wise; and

(c) the disposal of cases during the period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) As on 31st December, 1988, 1989, and 1990, 199138, 203158 and 185108 cases were pending in the Supreme Court, respectively.

(b) As on 1st January, 1988, 1989 and 1990, the number of Judges serving in the Supreme Court was 16, 20 and 24 respectively.

(c) The disposal of cases during the last three years was as follows:

Year	No. of cases disposed of
1988	44252
1989	48118
1990	56343

[Translation]

#### Loans Advanced by National Housing Bank

5184. SHRI RAM NARAIN BERWA: SHRI MAHASAMUNDRAM GNANENDRA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of deposits with the National Housing Bank at Present;

(b) the names of the institutions to

whom the bank has granted loans for construction of houses and the amount thereof so far, year-wise and State-wise; and

(c) the number of houses constructed by these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The National Housing Bank (NHB) mobilises deposits through a loan linked savings scheme known as Home Loan Account (HLA) Scheme and per the report received from NHB, more than 5 lakh accounts were opened under its HLA Scheme.